

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 115
IB-3185/(ND)/2019

IN THE MATTER OF:

Punjab National Bank

Vs.

M/s World Wide Metals Pvt. Ltd.

....**Applicant**

....**Respondent**

Order under Section 7 of IBC

Order delivered on 14.07.2021

Coram:

SHRI P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

No one is present on behalf of OC at the time of final hearing of the matter. Learned Counsel for the CD is present and has submitted that they are ready to argue the matter. Therefore, let the matter be posted for final arguments before the Regular Bench on **10.09.2021**.

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P. S. N. PRASAD
MEMBER (JUDICIAL)